

This is the only Parliament where they hold the Speaker in the dock.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, हमारी लड़ाई आप से नहीं है। हमारी लड़ाई सरकार से है, जो इस हड़ताल को रोकने में विफल रही है और जिस ने लाखों लोगों को कठिनाई में डाल दिया है।

MR. SPEAKER: I am bound by the rules. When the Rules of Procedure are used in their favour, the hon. Members are happy. But if they are not interpreted like that, they are angry. After all, I have to go by the correct interpretation of the rules. I sincerely and honestly believe that I have given the right ruling.

Now, Papers to be laid on the Table.

(At this stage, some hon. Members left the House)

13.13 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE COMPTROLLER AND AUDITOR GENERAL FOR 1972-73 ON UNION GOVT. (CIVIL) REVENUE RECEIPTS UNDER ARTICLE 151(1) OF THE CONSTITUTION

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table a copy of the Report of the Comptroller and Auditor General of India, for the year 1972-73, Union Government (Civil) Revenue Receipts—Volume I—Indirect Taxes and Vol. II—Direct Taxes, under article 151(1) of the Constitution. [Placed in Library. See No. LT-6933/74]

REVIEW AND ANNUAL REPORT OF F.C.I. FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table a

copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the Fertilizer Corporation of India Limited, New Delhi, for the year 1972-73.

(2) Annual Report of the Fertilizer Corporation of India Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller. [Placed in Library. See No. LT-6934/74]

REVIEW & ANNUAL REPORT OF NPCC FOR 1972-73 AND BUDGET ESTIMATES OF DVC FOR 1974-75

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Review by the Government on the working of the National Projects Construction Corporation Limited, New Delhi, for the year 1972-73.

(ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6938/74]

(2) A copy of the Budget Estimates (Hindi and English versions) of the Damodar Valley Corporation for the year 1974-75, under sub-section (3) of section 44 of the Damodar Valley Corpo-